SERVICE CONDITION OF POLICE PERSONNEL

***68. Shri Nambiar:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government propose to place on the Table of the House a statement giving the following particulars regarding the serviceconditions of personnel of the Police forces under the control of the Central Government;.

- (i) the scales of salary and other allowances;
- (ii) hours of work per day, per week, parade duty per day, per week and leave facilities;
- (iii) housing and medical facilities;
- (iv) machinery for representation and redress of grievances;

(b) whether any representations have been received by the Government of India from the police-personnel regarding their service-conditions; and

(c) if so, what steps have been taken by Government in this regard?

The Deputy Minister of Home Affairs (Shri Datar): (a) The information in regard to items (i)—(iv) is being collected and will be laid on the Table of the House in due course.

(b) No.

(c) Does not arise.

Shri Nambiar: May I know whether these conditions favour the employment of policemen in the country —in the States?

Shri Datar: That question will be considered after the information is laid on the Table of the House.

Shri Nambiar: May I know whether Government are aware of the discontent among policemen in the Madras City?

Shri Datar: We have not received any communication so far as the Madras constabulary is concerned.

Shri Nambiar: May I know whether it is a fact that policemen are detained in Madras under the Preventive Detention Act?

Shri Datar: We have no knowledge.

Shri Nambiar: May I know, Sir, whether there are dismissals of policemen in Madras owing to the agitation raised by the Madras...

Oral Answers

 $\begin{array}{cccc} \textbf{Mr. Deputy-Speaker: Order, order.} \\ The hon. Member tabled a question relating to this matter, but I disallowed it as it is a State subject. I allowed all the same two supplementaries, but the hon. Member is a little too quick for me. Any more of such questions will not be allowed. \end{array}$

Shri Nambiar: Is it a fact that the military was called in aid of the police when there was trouble in Madras with regard to policemen's strike? May I know whether Government know about it?

Sbri Datar: That has nothing to do with this question.

Shri Nambiar: I want to know wnether Government 1s aware......

Mr. Deputy-Speaker: It is not everything that can be asked under a particular question.

Shri V. P. Nayar: May I know whether policemen posted—in and around Parliament building—have to work for fourteen hours a day and whether it is a fact that they are not given warm clothing ior winter?

Shri Datar: We shall take the information from the hon. Member and see what the facts are.

TRAINING AIR CREWS IN I.A.F.

*69. Shri S. C. Samanta: Will the-Minister of **Defence** be pleased to state:

(a) whether the report submitted by Dr. Parry of U.K. Air Ministry about wastage rates in the training of air crews in the I.A.F. and also about the problems relating to their recruitment has been scrutinised and considered; and

(b)-if so, what are the steps taken by Government in the matter?

The Deputy Minister of Defence (Sardar Majithia): (a) It is still under consideration.

(b) Steps will be taken t_0 implement the decision reached after all the aspects of the report have been considered.

Shri S. C. Samanta: May I know, Sir, whether the standard of proficiency of the air crews under training has been examined by any foreign experts up-to-now and, if so, by whom? Sardar Majithia: No. 1: does not arise. Secondly, we are quite satisfied that the standard of proficiency is very high.

Shri Joachim Alva: When the services of Dr. Parry were requisitioned, what was the period of his appointment, what was the remuneration paid to him and were enquiries made from Missions abroad that the best officer was made available to make this report?

Sardar Majithia: I shall require notice of that question.

Shri S. C. Samanta: What is the wastage among our air crews as compared with other countries?

Sardar Majithia: I admit that the wastage rate, to begin with, was rather high, as is natural, but now it is lower than in Western countries.

Shri S. C. Samanta: May I know the names of academies where such training is given? Is it a fact that the qualifications for recruitment has been lowered?

Sardar Majithia: There are two places: Secunderabad and Jodhpur. As regards the second question that is not a fact.

Shri Jaipal Singh: Is it a fact that Dr. Parry's recommendations relate merely to whether we should employ certain kinds of testing machines or not? If that is so, why was it necessary to bring him all the way to India? Why could it not have been done by our Mission in London?

Sardar Majithia: Apart from that, there were various other aspects of the question of training and he being an expert was got hold of.

Shri Jaipal Singh: Dr. Parry is the Chief Psychologist of the Air Ministry. He is only an expert when it comes to a question of the process of elimination at the selection stage and nothing else.

Mr. Deputy-Speaker: Hon. Member is giving information.

Shri Jaipal Singh: I want to know in what matters Dr. Parry is an expert.

Mr. Deputy-Speaker: I think he has been called an expert for various purposes.

Shri S. C. Samanta: May I know, Sir, when Dr. Parry submitted his report what was the reason for the delay in scrutinising it?

Oral Answers

Sardar Majithia: There are so many things under consideration of the Ministry and everything has its due priority. Regarding the report it was submitted on 3rd February, 1952.

PROPAGATION OF HINDI

*70. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) how far the new Section in the Ministry set up to look after the work connected with the propagation of Hindi in non-Hindi areas, has progressed up-to-date;

(b) the different items of propaganda launched so far or to be launched in the near future; and

(c) whether this Section is dealing with and preparing technical terms etc.?

The Deputy Minister of Natural Resources and Scientific Besearch (Shri K. D. Malaviya): (a) and (b). A statement showing the items of work so far undertaken by the Central Government and the schemes proposed to be undertaken in future in connection with the propagation and development of Hindi is placed on the Table of the House. [See Appendix I, annexure No. 15]

(c) Yes.

श्री एस॰ सी॰ सामन्त : स्टेटमेंट में नम्बर ३ पर यह दिया हआ है ---

Giving grants t_0 Hindi organisations engaged in spreading Hindi in the non-Hindi areas.

क्यामें माननीय मंत्री जी से जान सकता हूं कि यह कितने आरगे गइ बेशन्स हैं, उनकी कितनी संख्या है ?

श्री कें डीं मालविय : अखिल भारतीय हिन्दी परिषद्, दिल्ली, को १० हजार रुपये की ग्रांट ट्रेनिंग सकूल को चालू करने के लिये दी गयी। दसरी ग्रांट १० हजार रुपये की इलाहाबाद